

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA

CAUSE LIST DATED: 23.06.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 538/2014	1. OS 95/2012
2. OS 49/2015	2. OS 531/2014
3. MC 2/2013	3. OS 654/2014
4. Misc 58/2013	4. OS 564/2017
5. Misc 46/2014	5. OS 507/2014
<u>HEARING</u>	6. LAC 17/2016
6. FDP 3/2017	<u>ARGUMENTS</u>
7. OS 227/2011	7. OS 27/2016
8. OS 512/2019	8. MA 40/2013
9. LAC 63/2015	

II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. Other cases listed on will be adjourned.
2. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA
PO : CHINMAYEE.R.H,
CAUSE LIST DATED 23.06.2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.172/2004	Arguments	11.	O.S.26/2011	Arguments
2.	O.S.128/2006	Hear	12.	O.S.498/2011	Arguments
3.	O.S.198/2007	Arguments	13.	O.S.400/2017	Arguments
4.	O.S.376/2010	Arguments	14.	Ex 1/2012	Hear
5.	O.S.310/2014	Arguments	15.	O.S.32/2018	Arguments
6.	O.S.62/2014	Arguments	16.	O.S.492/2019	Arguments
7.	O.S.256/2016	Arguments	17.	O.S.493/2019	Arguments
8.	O.S.76/2019	Hear	18.	O.S.494/2019	Arguments
9.	OS.1872/2020	Objection	19.	O.S.495/2019	Arguments
10.	O.S.228/2010	Arguments	20.	Misc.16/2015	Orders